

ITEM NO.42

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).162/2013

DEGREE PRASAD CHOUHAN

Petitioner(s)

VERSUS

STATE OF CHHATTISGARH & ANR.

Respondent(s)

Date : 21-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE M.M. SUNDRESHFor Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Sadiq Noor, Adv.
Mr. Satya Mitra, AORFor Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. K.M. Nataraj, Ld. ASG
Ms. Aakanksha Kaul, Adv.
Mr. Shiv Mangal Sharma, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Nakul Chengappa K.K., Adv.
Ms. Akriti A. Manubarwala, Adv.Mr. Sumeer Sodhi, AOR
Mr. Dhruv Wadhwa, Adv.
Mr. Chaitnya Sharma, Adv.
Mr. Devashish Tiwari, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Tushar Mehta, learned Solicitor General appearing for the respondent(s), under the instructions from the concerned Investigating Officer of Central Bureau of Investigation (CBI), who is present in the Court, has stated at the Bar that at present, the investigation is at the final/crucial stage. He has further stated

that the investigation shall be completed and a final report before this Court shall be submitted in a sealed cover on or before 30.11.2022.

Put up on 09.12.2022.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR